

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:356
ANSWERED ON:18.02.2014
INCLUSION OF LANGUAGES
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government for inclusion of more languages in the Eighth Schedule of the Constitution;
- (b) the details of the proposals/requests received from the States and others for inclusion of more languages along with the response of the Government thereto, State and language-wise including Rajasthani and Bhojpuri;
- (c) the details of the recommendations submitted by the Committee of Linguistic Experts (Sitakant Mohapatra Committee) in its report;
- (d) whether all the recommendations of the said Committee have been implemented by the Government; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) LOK SABHA STARRED QUESTION NO. 356 FOR 18.02.2014

- (a): There are no approved criteria for inclusion of languages in the Eighth Schedule of the constitution of India.
- (b): At present there are demands for inclusion of 38 more languages in the Eighth Schedule of the Constitution of India. These are:
- (1) Angika,
 - (2) Banjara,
 - (3) Bazika,
 - (4) Bhojpuri,
 - (5) Bhoti,
 - (6) Bhotia,
 - (7) Bundelkhandi,
 - (8) Chhattisgarhi,
 - (9) Dhatki,
 - (10) English,
 - (11) Garhwali (Pahari),
 - (12) Gondi,
 - (13) Gujjar/Gujjari,
 - (14) Ho,
 - (15) Kachachhi,

- (16) Kamtapuri,
- (17) Karbi,
- (18) Khasi,
- (19) Kodava (Coorg),
- (20) Kok Barak,
- (21) Kumaoni (Pahari),
- (22) Kurak,
- (23) Kurmali,
- (24) Lepcha,
- (25) Limbu,
- (26), Mizo (Lushai),
- (27) Magahi,
- (28) Mundari,
- (29) Nagpuri,
- (30) Nicobarese,
- (31) Pahari (Himachali),
- (32), Pali,
- (33) Rajasthani,
- (34) Sambalpuri/Kosali,
- (35) Shourseni (Prakrit),
- (36) Siraiki,
- (37) Tenyidi and
- (38) Tulu.

(c) to (e): A Committee of Linguistic Experts (Sitakant Mohapatra Committee) was constituted in 2003 to evolve a set of objective criteria with reference to which all proposals/representations for inclusion of more languages in the Eighth Schedule could be examined and finally disposed off.

An internal Inter Ministerial Committee was constituted by the Ministry to make an in-depth study of the whole gamut of the issue, including recommendations of the Sitakant Mohapatra Committee to suggest a set of uniform criteria having regard to extent of development of a language, its usage etc. which may pave the way for deciding inclusion or otherwise of a language in the Eighth Schedule. The matter is under consideration of the Government.